



55 COMMISSIONER OF INCOME TAX VIII Respondent
+ **ITA 785/2008**
RAMESH CHANDER SABHARWAL Appellant
versus
56 COMMISSIONER OF INCOMET AX VIII Respondent
+ **ITA 790/2008**
RAMESH CHANDER SABHARWAL Appellant
versus
57 COMMISSIONER OF INCOME TAX Respondent
+ **ITA 799/2008**
RAMESH CHANDER SABHARWAL Appellant
versus
58 COMMISSIONER OF INCOME TAX VIII Respondent
+ **ITA 800/2008**
RAMESH CHANDER SABHARWAL Appellant
versus
COMMISSIONER OF INCOME TAX VIII DELHI..... Respondent

Present: Appearance not given.

CORAM:
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE A. K. CHAWLA

ORDER
% **08.10.2018**

At the request of the counsel, these matters are not taken up for hearing. Let the matters remain on board.

S. RAVINDRA BHAT, J

A. K. CHAWLA, J

OCTOBER 08, 2018/rc